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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 5675/2023 & CM APPL. 24445/2023**

PRIYANKA GOEL

..... Petitioner

Through: Mr. Prithu Garg and Mr. Aditya
Awasthi, Advocates (M:
9654302639).

versus

BUREAU OF IMMIGRATION & ANR.

..... Respondents

Through: Mr. Balendu Shekhar, Senior Penal
Counsel and Mr. Rahul Kumar
Sharma Govt. Pleader for R-1 (M:
9760039403).
Mr Amit Mahaliyan, Advocate for
R-2 (M: 9899491980).

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% **11.05.2023**

1. This hearing has been done through hybrid mode.
2. Issue notice. Let the reply be filed by Monday i.e. 15th May, 2023.
3. List on 16th May 2023.

PRATHIBA M. SINGH, J.

MAY 11, 2023

mr/kt

This is a digitally signed order.

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